

**DIVISION BENCH**

**ITEM NO. 1**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No. 444/2022 & IA No. 445/2022 IN CP No. (IB) 7/ALD/2021**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> December,  
2022, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>M/S ANJALI CAPFIN PVT LTD V/S M/S PRIMUSS PIPES &amp; TUBES LTD</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Abhishek Anand along with Sh. Viren Sharma, Sh. Karan Kohli & Sh. Nikhil Jain,  
Advs. : *For the Applicant/RP in IA No.444/2022 & IA No.445/2022*

**ORDER**

**IA No. 444/2022**

The present application has been filed under Section 66 of the Code with a prayer to declare the transactions entered into by Respondent No.1 to 5 as fraudulent transactions and declare them as null and void and reverse the same.

Let the notice of the same be issued to the respondents within two weeks and after service of the notice, reply be filed within next two weeks by serving an advance copy to the other side. Thereafter, rejoinder if any, may be filed within next one week by serving an advance copy to the other side.

Let the matter be listed on 3<sup>rd</sup> January, 2023.

**IA No. 445/2022**

The present application has been filed under Section 25(2)(J) & 43 of the Code declaring the transactions entered into by Respondent No.1 to 5 as a preferential transaction within the meaning of Section 43 of the Code.

Let the notice of the same be issued to the respondents within two weeks and after service of the notice, reply be filed within next two weeks by serving an advance

—Sd—

copy to the other side. Thereafter, rejoinder if any, may be filed within next one week by serving an advance copy to the other side.

Let the matter be listed on 3<sup>rd</sup> January, 2023.

—Sd—

**(Subrata Kumar Dash)**  
**Member (Technical)**

**06<sup>th</sup> December, 2022**

*Kavya Prakash Srivastava*  
*(Stenographer)*

—Sd—

**(Harnam Singh Thakur)**  
**Member (Judicial)**